# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

0.As 2341/94, 2555/94, 255/95, 294/95 597/95, 878/95, 972/95, 1020/95 1218/95, 2177/95, 947/96, 1413/96.



Wednesday this the 13th day of November, 1996

#### CORAM

BON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN HON'BLE MR. S.P. BEJAS, ADMINISTRATIVE MEMBER

## D.A. 2341/95

- 1. Shri Janak Raj S/o Nandlal
- 2. Shri Karan Singh S/o Shri Anant Singh
- 3. Shri Suman Pal Singh S/o Shri Charan Singh.
- 4. Shri Jai Pal S/o Shri Budh Singh
- 5. Shri Gyanendra Kumar S/o Shri Badri Prasad
- 6. Shri Bakshish Singh S/o Shri Gyan Singh
- 7. Shri Pratipal Singh S/o Shri Dhira Singh
- 8. Shri Kanwar Pal S/o Shri Ram Singh
  ... Applicants
  All working as Material Checking Clerks
  C/o Chief Engineer (Const) Kashmere Gate, Delhi.6.

(By Advocate Mr. O.N.Moolri)

Vs.

- 1. Gere ral Manager, Northern Railway Baroda House, New Delhi-1.
- 2. Chief Engineer (Const) Kashmere Gate Delhi-6.
- 3. Divisional Railway Manager, Northern Railway Estate Entry Road, NewDelhi. ... Respondents

(By Advocate Shri R. L. Dhawan)

#### D.A. 2555/94

Shri Raj Mohan Sharma R/o C-4/12, Shakurbasti, Delhi-118034.

... Applicant

(By Advocate Mr. ON Moolri)

contd...



- 1. General Manager, Northern Railway Baroda House, NewDelhi-110 001.
- Chief Administrative Officer (Const)
   Morthern Railway, Kashmere Gate
   Delhi-110006.
- 3. Divisional Railway Manager, Northern Railway, Ambala.

Respondents

(By Advocate Mr. R.L. Dhawan)

#### D.A. 255/95

B.K.Uppal, Rly.Qr.No.EC-5A, Railway Colony near Cherisewail Village, Distt. Udhampur, Jammu and Kashmir, Pin.182101.

. Applicant

(By Advocate Mr. ON Moolri)

Vs.

- 1. General Manager, Northern Railway Bardoa House, New Delhi-1.
- Chief Administrative Officer (Con) North ern Reilway, Kashmere Gate Delhi-110006.
- 3. Divl.Raly.Manager, Northern Railway, Lucknow(UP). ... Respondents

(By Advocate Mr. BK Aggarwal and R.L. Mhawan)

#### D.A. 294/95

- 1. Amar Singh R/o TT-16 Railway Colony, Delhi Shadara.
- 2. Dalel Singh r/o EC-6A, Railway Colony, Bhiwai. ... Applicants

(By Advocate Mr. ON Moolri)

Vs.

- 1. General Manager, Northern Railway Baroda House, New Delhi-1.
- Chief Administrative Officer (Con) Northefn Railway, Kashers Gate, Delhi.6.
- 3. Divl.Rly.Manager, Northern Railway
  Moradabad. .... Respondents

(By Advocate Mr. P.S.Mahendru)

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## D. A. 597/95

Ved Raj R/o Rly.Qr.No.B-389C ... Applicant

(By Advocate Mr. ON Moolri)

Vs.

- General Manager, Northern Railway Baroda House, New Delhi.1.
- Chief Administrative Officer (Const)
   N.Raly. Kashmere Gate,
   Delhi.6.
- Divl. Rly.Manager, Northern Railway
   Respondents

(By Advocate Mr. P.S. Mahendru)

# O.A.878/95

- 1. Jagdish chand, S/o Shri Mangat Ram
- 2. Ms.Sushma, D/o Shri Krishan Lal both working under Chief Engineer (Const.) Northern Railway, Kashmere Gate, Delhi.6. .. App.im

(By Advocate Mr. ON Moolri)

V5.

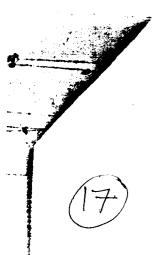
- General Manager, Northern Railway, Baroda House, New Delhi-110 001.
- Chief Engineer (Const), Northern Railway Kashmere Gate, Delhi.6.
- Divl.Railway Manager,
   Northern Railway, Bikaner.
   Respondents

(By Advocate Mr. B.K. Aggarwal)

# O.A.972/95

- 1. Shri Ram Lubahaya son of Shri Lahori Ram
- 2. Shri Dhanna Ram son of Shri Dass.
- 3. Shri Jiwender Singh Son of Shri Mohinder Singh
- 4. Shri Hari Krishna Kar son of Shri Radha Govind Kar.
- 5. Shri Panna Lal son of Shri Suraj Singh

contd....



- 6. Shri KC.Mishra son of Shri NL Mishra
- 7. Shri Sunil Kohli son of Shri Harnam Dass
- 8. Shri Rajesh Sardana alias RK Sardana alias Rajesh Kumar son of Shri Inder Bhan

all working under Chief Engineer (Const) Respondent No. 2.

· · · Applicants

(By Advocate Mr. ON Moolri)

- 1. The General Manager, Northern Railway Baroda House, New Dehi.
- Chief Engineer (Consturction) Kashmere Gate, Delhi.6.
- 3. Divl. Rly. Manager, Northern Railway, Ferizp. ... Respondents

(By Advocate Mr. HK Gangwani, IC Sudhir)

## DA 1020/95

Shri Jawan Bakht Rai, Clerk working under Chief Engineer (Const), Northern Railway, Kashmere Gate, Delhi.6.

· · · Applicant

(By Advocate Mr. ON Moolri)

Vs.

- 1. General Manager, Northern Railway Headquarters, New Delhi. 1.
- Chief Engineer (Construction) Northern Railway, Kashmere Gate, Delhi.6.
- Divl.Rly.Manager, Northern Railway, State Entry Road, New Delhi.1. ... Respondents

(By Advocate Mr. 95 Mahendru)

# <u>б. А. 1318/95</u>

Vrandavan, son of Shri Rati Ram Clerk, Dy.ChiefEngineer (C) Northern Railway, Tilak Bridege New Delhi. 18.

• • • Applicant

(By Advocate Mr. ON Moolri)

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Va.

- General Manager, Northern Railway, Baroda House, New Delhi.1.
- Chief Engineer (Construction)
   Northern Railway, Keshmers Gate,
   Delhi.6.
- 3. Divl.Rly.Manager, Northern Railway, Bikaner. ... Respondents

(By Advocate Mr. P.S.Mahendru)

#### DA 2177/95

Banarsi Dass S/o Shri Kaushi Ram MCC working under Chief Engineer . Northern Railway (Con) Divl. Kashmere Gate, Delhi. ... Applicant

(By Advocate Mr. ON Moolri)

Vs.

- Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
- Chief Engineer (Construction) Northern Railway, Kashmere Gate, Delhi.
- 3. Divl.Rly.Manager, Northern Railway, Ferozpur.
  ... Respondence

(By Advocate Mr. P.S.Mahendru)

#### B.A.947/96

- Shri Inderjeet son of Shri Mohan Lal Arora working as Clerk under Sr. Elect. Engineer (Const), Northern Railway, DRM Office New Delbi. 1.
- 2. Shri Pawan Kumar Sharma, son of Shri Faquir Chand Sharma (working as M/Clerk) under SeniorElectrical Engineer (Const) Northern Railway, Baroda House, NewDelhi.1.
  ... Applicants

(By Advocate Mr. ON Moolri)

Vs.

- Union of India through General Manager, Northern Railway, Baroda House, N.Delhi.
- Chief Engineer (Const) Northern Railway Kashmere Gate, Delhi.6.
- Divisional Railway Manager, Northern Railway, Ferézpur.
   Respondenta

(By Advocate Mr. Rajesv Sharma)

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# 0.A.1413/96

Yash Kumar son of Shri D.R. Verma resident of B28, Wazipur Railway Colony Ashok Vihar, New Delhi.82. .... Applicant

(By Advocate Mr. ON Moolri)

Vs.

- General Manager, Northern Railway Baroda House, New Delhi.1.
- Chief Administrative Officer (Const.)
   Northern Railway, Kashmere Gate Delhi.
- 3. Dy.CSTE Microwave(Mtce) New Exchange Building, DRM Office, Northern Railway, New Delhi.1. .... Respondents

(By Advocate Mr. B.S.Jain)

All the twelve applications having been heard on 13.11.1996, the Tribunal on the same day delivered the following:

## DRDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Learned counsel for applicants seeks leave to withdraw these applications. We grant leave and dismiss the applications as withdrawn without expressing any opinion on the merits.

Dated the 13th November, 1996.

S.P. BISWAS ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)

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